

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 27/RP/2026

Subject : Review petition against the order dated 31.3.2026 passed in
Petition No. 485/GT/2024.

Petitioner : THDC India Limited

Respondent(s) : PSPCL and 18 others

Date of hearing : **6.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Anushree Bardhan, Advocate, THDC
Ms. Ritika Singh, Advocate, THDC
Shri Anand Shrivastava, Advocate, TPDDL
Shri Mudassir, Advocate, TPDDL

Record of Proceedings

The matter was called out for hearing in virtual mode.

2. During the hearing on '*admission*,' the learned counsel for the Petitioner submitted that the present Petition has been filed seeking review of the Commission's Order dated 31.3.2026 passed in Petition No. 485/GT/2024. The learned counsel further submitted that the Review Petition is confined to the issue of grant of carrying cost on the reimbursement of the arbitral award interest allowed by the Commission.
3. The Commission, after hearing the parties, directed as under:
 - a) Admit and issue notice to the Respondents;
 - b) The Respondents shall file their reply on or before **3.9.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **18.9.2026**.
4. The Petition shall be listed for hearing on **24.9.2026**.

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

